

ANNEXURE 4 — UNSECURED FINANCIAL CREDITORS												
MAN TUBINOX LIMITED Liquidation Commenced on 22-10-2021 Updated claim list as on 15-07-2026 Related-party claim retained in stakeholder list; no CoC voting rights												
Sl. No.	Creditor	Claim submitted ₹	Claim admitted ₹	Not admitted ₹	Under verification ₹	Contingent ₹	Related party?	CoC voting rights	Voting share	Claim receipt date	Remarks as per Erstwhile Liquidator	Clarification by Erstwhile Liquidator
1	Man Infraprojects Limited	34,55,35,647.00	34,55,35,647.00	0.00	0.00	0.00	Yes	No	0.0000%	26.08.2024	Unsecured financial creditor; related party as confirmed by Liquidator/user. Admitted claim retained; excluded from CoC voting and eligible debt denominator.	NCLT Mumbai order 18.11.2024, IA 1514/2024: email dated 03.09.2024 admits INR 34,55,35,647 subject to condonation; delay condoned.
	TOTAL	34,55,35,647.00	34,55,35,647.00	0.00	0.00	0.00			0.0000%			

NOTE :
The claim list is subject to revision from time to time as and when any new information, documents, or details come to the knowledge of the Present Liquidator.

Note on Constitution of CoC and Status of Claims

Pursuant to Section 21(11) of the Insolvency and Bankruptcy Code, 2016, and the applicable amended Liquidation Process Regulations, the Committee of Creditors has been duly reconstituted for supervision of the liquidation process, based on the records and claim details available with the Liquidator. The status of claims is set out in the present list. Section 21(11) extends CoC supervision to ongoing liquidations where no application under Section 54 has been made. egazette.gov.in

The liquidation process has been ongoing since 2021. However, disputes concerning the sole asset of the Corporate Debtor have impeded further progress and completion of the process.